

GOVERNMENT OF KARNATAKA

No. LAW 35 LCE 2018

Karnataka Government Secretariat,
Vidhana Soudha,
Bengaluru, dated: 31.07.2018.

NOTIFICATION

In exercise of the powers conferred by sub-sections (1) and (2) of Section 3 of the Commercial Courts, Commercial Division and Commercial Appellate Division of High Courts Act, 2015 (Central Act No.4 of 2016), and in supersession of previous Notifications No. LAW 39 LCE 2016, dated 21.09.2017, 08.11.2017 and 30.01.2018, the Government of Karnataka, in consultation with the High Court of Karnataka, hereby establish the Commercial Courts mentioned in Column No.1 of the table below to try the Commercial Disputes having jurisdiction over the Districts noted in Column No.2 against each, with effect from the date the Presiding Officers assume charge of the courts:-

	Court Name (Column No.1)	Jurisdiction (Column No.2)
1.	One Additional City Civil & Sessions Court at Bengaluru.	Bengaluru City (Urban) and Bengaluru Rural Districts
2.	One Additional City Civil & Sessions Court at Bengaluru.	Chamarajanagar, Chikka-ballapura, Chikkamagaluru, Chitradurga, D.K. Mangaluru, Hassan, Kodagu - Madikeri, Kolar, Mandya, Mysuru, Ramanagara, Shivamogga, Tumakuru and Udupi Districts.
3.	One Additional District & Sessions Court at Ballari	Bagalkot, Belagavi, Ballari, Bidar, Davangere, Dharwad, Gadag, Haveri, Kalaburagi, Koppal, Raichur, U.K. Karwar, Vijayapura and Yadgir Districts.

By Order and in the name of the
Governor of Karnataka,

H. B. Prapullavathi 31/7/18
(H. B. PRAPULLAVATHI)

Under Secretary to Government.

(Admn-1)

Law Department.

To:

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1. The Principal Accountant General (A.&E.)/(Audit-1)/(Audit-2), Karnataka. Bengaluru-1

2. The Registrar General, High Court of Karnataka, Bengaluru-1
3. All the Principal District & Sessions Judges
4. The Deputy Commissioners, All Districts
5. The Director of Prosecutions and Government Litigations, Cauvery Bhavan, Kempe Gowda Road, Bengaluru-9
6. The Private Secretary to Hon'ble Minister for Law, Parliamentary Affairs and RDPR, Vikasa Soudha, Bengaluru-1
7. The Personal Secretary to Principal Secretary to Government, Law Department, Vidhana Soudha, Bengaluru-1
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